# GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA UNSTARRED QUESTION NO.2706 TO BE ANSWERED ON 11.12.2024

## CONSTRUCTION OF RAILWAY BRIDGES/ UNDERPASS/ LINK ROAD/ FOOTPATH AT DAVANAGERE, KARNATAKA

### 2706. Dr. PRABHA MALLIKARJUN:

#### Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has plans for construction of a railway bridge or underpass at the Davanagere fish market, Link Road at Ashoka talkies in Davanagere which is currently narrow for commuters to travel and a path at Lingeshwara temple in Davanagere;
- (b) if so, whether a study team of railway officials has been appointed to inspect the feasibility of construction of railway bridge/underpass/link road/footpath at the said locations; and
- (c) if so, the time by which the action is expected to be taken by the Government in this regard?

#### ANSWER

## MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

### (SHRI ASHWINI VAISHNAW)

(a) to (c): Sanctioning of works of Road over Bridge (ROB)/Road under Bridge (RUB) in lieu of Level crossings (LCs) is a continuous and dynamic process of Indian Railway. Such works are prioritised and taken up on the basis of its impact on safety in train operations, mobility of trains & impact for road users and feasibility etc. Nos. of ROBs/RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-24 is as under:

Period	<b>ROBs/RUBs constructed</b>
2004-14	4,148 Nos.
2014-24	11,945 Nos. (about three
	Times)

As on 01.04.2024, 4200 Nos. ROBs/RUBs are sanctioned at the cost of  $\gtrless$  92,692 crore on Indian Railways including 105 Nos. of Road Over Bridge (ROB)/Road Under Bridge (RUB) works at cost of  $\gtrless$  2,483 crore in the state of Karnataka, which are at various stage of planning and execution. During 2014-24, total 638 Nos. of ROBs/RUBs were constructed in the state of Karnataka.

There is an existing underpass (7.5m x 2.75m) at Davanagere at Km 324/700-800 in Hubballi-Chikkajajur section. This Underpass was constructed in lieu of LC No. 199. On public demand, work of an additional underpass (2 x 7.5m x 4.5m) at this location has been taken up.

Completion & commissioning of ROB/RUB works depends on various factors like, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, duration of working season in a year for the particular project / area due to climatic conditions etc. All these factors affect the completion time of the projects / works.

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